

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3169
ANSWERED ON:29.11.2010
FUNDS FOR WORKERS
Anuragi Shri Ghansyam

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has decided to set up a National Social Security Fund for the workers engaged in the unorganised sector;
- (b) if so, the details thereof alongwith the funds allocated and utilised for the purpose during the current year and the number of workers likely to be benefited therefrom;
- (c) whether the Union Government administers the welfare funds for beedi workers, cine-workers and non-coal mine workers;
- (d) if so, the details thereof; and
- (e) the assistance provided to such workers under the said fund during each of the last three years, separately, State-wise?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a) & (b): In the Budget for 2010-11, the Government has announced setting up of National Social Security Fund for unorganized workers. The proposal is under consideration of the Government
- (c) to (e): The Government has constituted the Welfare Funds for certain categories of workers like beedi, cine and non-coal mine workers in the unorganised sector. The Welfare Funds are utilized to provide for financing of measures to promote the welfare of workers including women workers engaged in these occupations. The welfare measures include health & medical care, insurance, housing, education, recreation, water supply, maternity benefits, etc. A statement indicating the funds released under the Welfare Funds for the last three years is annexed.